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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/52/ (IB)/2017  
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA  
NAME OF THE RESPONDENT(S) : NIDUS ADVERTISING & MARKETING PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. ABDUL MUBEEN  
9840159575

COUNSEL FOR RESPONDENT



**ORDER**

Matter is called. No representation on behalf of the petitioner. Counsel for respondent present. The Registry is directed to issue notice to the petitioner. Put up on 19.06.2017 at 02.30. P.M.

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))